

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 130 of 2012

Dated: 31st August, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Solar Semiconductor Power Co. (India)
Pvt. Ltd.

...Appellant (s)

Versus

Gujarat Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. Venkatesh

Counsel for the Respondent (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo for R.2

O R D E R

Post the matter on **19.09.2012**. In the meantime, pleadings,
be completed.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs